

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
213.IA/1880/2020 APPEAL/14/2022 CP. (IB)/3749(MB)2018

IN THE MATTER OF

Khanna Delta Steel Pvt Ltd

VS

Shiv Manufacturing Pipes Pvt ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Appellant

In APPEAL/14/2022:- Adv. Malini Rai (PH)

For the Applicant

In IA/1880/2020:- Adv. Mitali Bhatt (PH)

For the Liquidator:- Adv. Aditya Mishra (VC)

ORDER

Adjourned to **11.07.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)